

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 116(ND)/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)



**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016**

NAME OF THE COMPANY: Mr. Rajesh Yograj Bajaj & Anr.

V/s.

M/s. Taurus Thermoplastics Pvt. Ltd. & ors

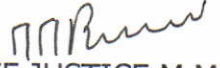
SECTION OF THE COMPANIES ACT: 241/242

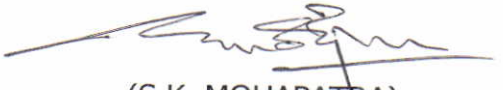
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Swaralipi Deb Ray	Advocate	Petitioner	
2.	Gurdeep Singh	Advocate	Respondents	

**Order**

Reply to the petition has been filed by the respondents in the Court today. A copy thereof has been furnished to the counsel for the petitioner who seeks time to file rejoinder. Let the rejoinder be filed within two weeks from today with a copy in advance to the counsel for the respondents.

List for further consideration on 07.11.2016

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)